- (a) whether it is a fact that one Ashfaq Hussain Lone and one Shahabuddin Gauri (JNU Research Scholar) were arrested by the Jama Masjid Police in March, 1991 in connection with funding of Hizbul Mujahideen and other Militant Outfits in Jammu and Kashmir;
- (b) the persons found involved intransmitting funds from broad to these miltant outfits and what action has been taken against them by the Investigating agencies; and
- (c) the details of all those persons charge-sheeted for such anti-national activities alongwith these two persons?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (c):— A case was registered by Delhi Police on 25.3.1991 for offences punishable under section 3 & 4 of TADA (P) Act, 1987, the investigation of which was taken over by the CBI on 20.4.1991. During the course of investigations by CBI, it was learnt that the Hawala channel was used by Dr. Mohd. Ayub Thakur for sending money to the terrorists from U.K. for terrorist activities in Jammu & Kashmir, after completing investigations into the terrorist funding part of the case, the CBI filed a chargesheet against the following accused persons in the designated Court at Delhi on 23.3.1992:-

- 1. Ashfaq Hussain Lone
- 2. Shahabuddin Gauri
- 3. Mohd. Yusuf Shah @ Salahuddin
- 4. Mohd. Ahsan Dar
- 5. Dr. Mohd. Ayub Thakur.

The Case is pending trial in the said court.

उत्तर प्रदेश उच्चतर शिक्षा आयोग में प्राध्यापकों की नियुक्ति

866. श्री राजनाथ सिंह : श्रीमती मालती शर्मा :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा उत्तर प्रदेश उच्चतर शिक्षा आयोग गठित किए जाने का प्रयोजन क्या है और इसका गठन कब किया गया था तथा इसके सदस्यों की वर्तमान संख्या कितनी है,

- (ख) क्या प्राध्यापक के पदों हेतु इस समय चल रहे साक्षात्कारों में काफी धांधलियां एवं अनियमितताएं बरती जा रही है.
- (ग) यदि हां, तो सरकार द्वारा ऐसी अनियमितताओं को रोकने के लिए क्या कदम उठाए जा रहे हैं और क्या सरकार इसमें अंतर्प्रस्त सभी अधिकारियों/कर्मचारियों के विरुद्ध कोई कार्यवाही करने का विचार रखती है, और
- (घ) यदि हां, तो ऐसी कार्यवाही कब तक किए जाने की संभावना है ?

मानव संसाधन विकास मंत्रालय शिक्षा विभाग और संस्कृति विभाग में राज्य (कुमारी शैलजा) :

(क) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

12.00 Noon

FAREWELL TO RETIRING MEMBERS

MR. CHAIRMAN: Hon. Members, the pre-ordained occasion has arrived to bid farewell to those Members of this House who will be retiring this year on completion of their term. The founding fathers of our republic while making the Rajya Sabha a permanent, indissoluble body, had provided for change in the scheme of Constitutional continuity. Thus, every two years we face the poignant task of bidding farewell to one-third of our colleagues. The membership of the Rajya Sabha is an intimately personal and intensely political experience. We develop amongst ourselves bonds of friendship and affection of an everlasting character. It is said that the unique characteristic of the human being lies in thefact that he or she is an arguing animal. If that is so, there is no one who is more proper or a more scintillating human being than a Parliamentarian. Here, in this House, in the closeness of contact and in the cut and thrust of debate the arguing qualities are heightened to the climax more than anywhere else. I believe that we have been always arguing to understand one another and contribute to the common good even when the arguments were sharp and somewhat ill-tempered, that is because